

### Service conditions of Judges

[English]

1127. SHRI PIYUS TIRAKY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government plan to appoint more judges in the Supreme Court and the High Courts for quick disposal of cases piling up in those courts for years and to take necessary steps to improve their service conditions as early as possible; and

(b) the steps being taken by Government to look into the grievances of the judges?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) and (b). The matter of increasing the sanctioned strength of Judges in the Supreme Court and in certain High Courts and of appointing more Judges is engaging the attention of the Government in consultation with the concerned constitutional authorities. The Government is also constantly reviewing the Service Conditions of Judges and facilities provided to them from time to time, and inter-alia, to redress the grievances of Judges to the extent possible.

[Translation]

#### Anomaly between the pay of Telegraph messenger and Postman

1128. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that the grade of telegraph messenger starts from Rs. 196/- whereas that of postman starts from Rs.210/- although the telegraph messenger is required to undertake additional jobs like obtaining signatures from the addressees while delivering the telegrams whereas the postman is merely required to deliver the dak;

(b) the reasons for such discrimination; and

(c) the steps taken to remove this anomaly ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The scale of pay of a post is prescribed in rela-

tion to the duties and responsibilities attached to the post. The duties of Telegraph Messengers (known as Telegraphman), namely, delivery of telegrams to the addressees, is comparatively simpler, as compared to those of Postmen, who have to handle insured articles, money orders Value Payable articles, cash etc., and maintain records. In view of this, Post man have been granted higher scale of pay (Rs. 210-270) as compared to that of Telegraphmen, who are in the scale of Rs. 196-232.

(b) and (c) . Does not arise.

#### Removal of Casual Workers from Service in Delhi Telephones

1129. SHRI RAJ KUMAR RAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he is aware that many such casual workers of the Delhi Telephones have been removed from service as have been working there on casual basis for a period from three to seven years ;

(b) if so, the details in this regard; and

(c) the action being taken or proposed to be taken by the Government to reinstate them ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) 41 casual workers are being retrenched with effect from 31.3.1985 after serving them with one month notice. Out of these, 15 casual workers have service days upto 3 years and the remaining 26 casual workers have service days over 3 years. These workers were employed on installation jobs against specific projects. On completion of these projects, they are being retrenched.

(c) Efforts are being made to deploy them against the future requirements.

#### Setting up of Electronic Telephone Exchange at Coimbatore

[English]

1130. SHRI R. ANNANAMBI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that in Coimbatore the largest industrial city of the South, known as the Manchester of India nearly 6,000 applications for new telephone connection are wait-listed and pending for more than five years ;

(b) if so, the steps being taken to provide telephones to all the wait-listed applicants ; and

(c) whether Government propose to set up an Electronic Telephone Exchange at Coimbatore during the Seventh Five Year Plan to ease the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. But the number of persons waiting for more than 5 years is 592 only.

(b) 13,000 lines Crossbar equipment has been allotted for Saibaba Colony, where building is under construction for a telephone exchange.

(c) No such proposal is at present under consideration.

#### Setting up of a Bench of High Court at Coimbatore

1131. SHRI R. ANNANAMBI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Jaswant Singh Commission has been apprised of the necessity of setting up of High Court Bench at Coimbatore so that it can serve the neighbouring districts such as Periyar, Salem, Dharmapuri and Nilgiris in Tamil Nadu ;

(b) if so, whether the Commission has considered the proposal in the interest of litigants and the public of this region ;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) Jaswant Singh Commission is seized of the matter and has visited Coimbatore in June, 1984 to examine the feasibility or otherwise of setting up of a High Court Bench at that place.

(b) to (d). The matter is under consideration of the Jaswant Singh Commission.

#### Upgradation of Chaukhuta Telephone Exchange in Almora District of U.P.

[Translation]

1132. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government propose to upgrade the Chaukhutia Telephone Exchange in Almora District in Uttar Pradesh and link it directly with Almora and Haldwani; and

(b) if not, the action being taken by his Ministry to make it more useful for the public keeping in view its present utility ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) (i) There is no proposal at present to upgrade Chaukhutia Telephone Exchange as the Exchange has still spare capacity.

(ii) A proposal to link Chaukhutia directly with Almora is under process using a 3 channel carrier system.

(iii) There is no proposal at present under consideration to link Chaukhutia with Haldwani.

(b) A UHF scheme to connect Almora with Bareilly is planned for early part of 7th Plan period which will improve the telecom facilities in this area.

#### Setting up of UHF system Telephone Exchange at Ranikhet in U.P.

+ 1133. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry has received a proposal from local people and also from their representatives to connect Ranikhet in Almora, Uttar Pradesh with Bareilly and other big cities of the country through UHF system ; and

(b) if so, the time by which UHF Exchange will be set up at Ranikhet ?